

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3413

ANSWERED ON:16.03.2011

INCREASING CORRUPTION

Ram Shri Purnmasi; Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether complaints of corruption have been increasing;
- (b) if so, whether there are any legal or administrative hurdles in checking it;
- (c) if so, whether the Government proposes to amend the Constitution, Service Rules, Penal Code and other laws for this purpose;
- (d) if so, the details thereof;
- (e) whether the persons punished for corruption would be declared permanently unfit to contest election/hold any public office; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (d): There is a growing perception in public and media that complaints of corruption have been increasing. In view of this, the Central Government has constituted a GoM to consider measures that can be taken to tackle corruption. One of the terms of reference is to consider all measures, including legislative and administrative, to tackle corruption and improve transparency. The GoM is yet to submit its recommendations.

(e): Presently, there is no such proposal.

(f): Does not arise.